गुजरात में "नॉन ऑपरेशन फलड" हेतु निधियां

2720. **श्री कनकसिंह मोहन सिंह मंगरोला** : क्या कृषि मंत्री 4 दिसम्बर, 1995 को राज्य सभा में आतारंकित प्रश्न संख्या 578 के दिए गए उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) पिछले तीन वर्षो के दौरान गुजरात को पहाडी और पिछड़े क्षेत्रों के लिए "नॉन ऑपरेशन फ्लड" योजना के अधीन कितनी-कितनी धनराशि आबंटित की गई;

(ख) क्या यह सच है कि वर्ष 1994-95 के लिए गुजरात को उपर्युक्त क्षेत्रों के लिए कोई धनराशि आबंटित नहीं की गई ; और

(ग) यदि हां, तो उसके क्या कारण हैं?

कृषि मंत्रालय में राज्य मंत्री (श्री अयूब खान) : (क) से (ग) गुजरात के गौर-ऑपरेशन फ्लड, पर्वत्तीय तथा पिछड़े क्षेत्रों में एकीकृत डेयरी विकास परियोजना का अनुमोदन 1993-94 में किया गया था तथा उस वर्ष के दौरान राज्य सरकार को 150.00 लाख रुपए की धनराशि निर्मुक्त की गई थी। 1994-95 के दौरान कोई निधियां निर्मुक्त नहीं की गई, क्योंकि, 1993-94 के दौरान राज्य सरकार द्वारा पहले से निर्मुक्त की गई निधियों का उपयोग नहीं किया गया था तथा उन्होंने भारत सरकार से और अधिक निधियों की मांग नहीं की थी।

उर्वरक संयंत्रों के विस्तार हेतु भूमि का अधिग्रहण

2721. **श्री अजीत जोगी** : क्या रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने उर्वरक संयंत्रों के विस्तार हेतु किसानों की भूमि का अधिग्रहण किया है;

(ख) यदि हां, तो पिछले तीन वर्षो के दौरान विस्तार हेतु किन-किन उर्वरक संयंत्रों का चयन किया गया है;

(ग) इन उर्वरक संयंत्रों का विस्तार करने के लिए किसानों की कितनी भूमि का अधिग्रहण किया गया है; और

(घ) किसानों की अधिगृहीत भूमि के बदले में कितना मुआवजा दिया गया है और कितने व्यक्तियों को विशेषकर उत्तर प्रदेश में वैकल्पिक रोजगार दिया गया है?

रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री एडुआर्डो फेलेरियो) : (क) उर्वरक विभाग के प्रशासनिक नियंत्रणाधीन सार्वजनिक/सहकारी क्षेत्र के उपक्रमों द्वारा कार्यान्वित की जा रही विस्तार परियोजनाओं के लिए कृषि भूमि का अधिग्रहण नहीं किया गया है।

(ख) से (घ) प्रश्न नहीं उठता।

Reduction in the customs duty on import on DAMN

2722. SHRI SUDHIR RANJAN MAJUMDAR: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government's decision to reduce the customs duty on import of DAMN used for manufacture of Pyrazinamide was examined /approved by the Ministry;

(b) if so, whether the angle of toxic nature of DAMN, foreign exchange outflow etc. were considered; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FALEIRO): (a) to (c) While proposing a change in the customs duty levied on various drugs and intermediates, this Ministry takes into consideration various aspects like indigenous availability, foreign exchange outgo, basic intermediate or penultimate nature of the material/drug. DAMN was examined from the same angles. Toxic nature of a substance is not taken into consideration while making recommendations on the duty structure to the Ministry of Finance.

Faulty purchase of tents for Kendriya Vidyalaya

2723. SHRI N. GIRI PRASAD: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that several Kendriya Vidyalayas in Delhi are being run in tents;

(b) if so, the details thereof;

(c) whether it is a fact that tents worth

lakhs of rupees purchased by KVS from Kanpur two years back have become unusable only in a year; and

(d) the reasons for such faulty purchase and the action taken/ contemplated thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b) As per information by Kendriya Vidyalaya Sangathan, only five Kendriya Vidyalayas are functioning partly in tents in Delhi. These are:—

(i) K.V., Pragati Vihar (Lodhi Road)
(ii) K.V., Vikaspuri
(Hi) K.V., Sainik Vihar
(iv) K.V., New Friends Centre
(v) K.V., B.S.F. Chhawla Camp

(c) and (d) Kendriya Vidyalayas Sangathan purchased tents worth Rs. 12.09 lakhs during 1993. In 1994, some of these tents which were found beyond repairs were replaced by the Ordnance Equipment Factory, Kanpur free of cost.

Status of Ethnor Ltd.

2724. PROF. I.G. SANADI:
SHRI GOVINDRAM MIRI:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the status of Ethnor Ltd. and since when it is operating with this status;

(b) the reasons for a subsidiary of an organised sector unit to be in the small scale sector;

(c) the approved prices of Fumeail DS. Metrogyl-F, Kaltin MF and Quagy and when were these prices approved; and

(d) the current prices as per MIM's and the turnover of the said formulations?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI RAM LAKHAN SINGH YADAV): (a) and (b) According to the information made available by M/s. Johnson & Johnson Ltd., Bombay, M/s. Ethnor Ltd. has been amalgamated with their company w.e.f. 1.4.1994.

(c) and (d) The details are given in the enclosed Statement.

Prices of Form&lations Referred

St. No.	Name of the formulation	Name of the Company	Pack Size	Price approved Govt./Date	Price as per by MIMs Nov., 1995
1.	Metrogyl F. Tabs.	M/s. Unique Phama	I0s strip	6.99 (1.9.1994)	7.37 (Incl. of E.D./L.T)
2.	Metrogyl F. Suspn. 30 ml Bottle	-do-	b0 ml Bottle	7.74 (1.9.1994)	7.77 (Incl. of E.D./L.T)
3.	Metrogyl F. Suspn. 60 ml Bottle	-do-	'(50 ml (Bottle	12.29 (1.9.1994)	1234 (Incl. of E.D./L.T)
4.	Qugyl	M/s. Searle India	l10'S	—	11.12
5.	Qugyl Suspension	do-	50 ml Bottle	—	20.84
6.	Kaltin	M/s. Abbott Labs.	60 ml Bottfe	—	13.97
7.	Fumedil DS Caps.	M/s. Ethnor Ltd.	4's	—	7.64 (Drug Today Aug '95) —